

(b) and (c) During the visits to Peking of President Tito of Yugoslavia and Mr. Vance, U.S. Secretary of State, the Chinese leaders are reported to have conveyed a general desire for having better relations with India. No concrete proposals, however, have been made directly to India by the Chinese Government. As stated by the Foreign Minister in the Press Conference of 15th October, India is desirous of furthering the process of normalisation of relations with China on the basis of the Five Principles including reciprocity and mutual benefit.

इंडोनेशिया के साथ सांस्कृतिक समझौता

* 390 डा० लोकेश चन्द्र क्या विदेश मंत्री यह बताने की कृपा करेंगे कि:

(क) इंडोनेशिया के साथ सांस्कृतिक समझौते को अधिक सक्रिय बनाने के लिये भारत सरकार क्या कदम उठा रही है; और

(ख) क्या इंडोनेशिया के रामायण और महाभारत के अभिनय को चलचित्रित करने के बारे में कोई प्रस्ताव सरकार के विचाराधीन है ?

†[Cultural Pact with Indonesia]

* 390. DR. LOKESH CHANDRA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) what steps Government of India are taking to activate the cultural pact with Indonesia; and

(b) whether there is any proposal under Government's consideration to produce films on Ramayana and Mahabharata on the lines of the plays on the themes staged in Indonesia?]

विदेश मंत्री (श्री अटल बिहारी वाजपेयी):

(क) वर्तमान सांस्कृतिक करार सांस्कृतिक सम्बन्धों को बढ़ाने का एक साधन है। सरकार इंडोनेशिया के साथ अपने सांस्कृ-

तिक सम्बन्धों को संवर्धित और सुदृढ़ करने की बहुत इच्छुक है और इस लक्ष्य को प्राप्त करने के साधन तथा तरीके खोज रही है।

(ख) जी नहीं।

†[THE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJPAEYEE): (a) The existing Cultural Agreement is one of the means for promoting cultural relations. The Government are keen to promote and strengthen our cultural ties with Indonesia and are exploring ways and means of achieving this end.

(b) No, Sir].

Unorganised Labour

773. SHRI SANAT KUMAR RAHA: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) what is the strength of unorganised labour in each State; and

(b) what steps Government have taken so far to organise the unorganised labour, specially in the rural areas?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (SHRI LARANG SAI): (a) Presumably reference is primarily to agricultural workers in the rural sector. According to available information, the number of agricultural workers in India is 47.48 million. The State-wise break-up of this figure is given in the attached statement.

(b) The Constitution of India fully guarantees freedom of association to all citizens subject only to some reasonable restraints. India has also ratified recently the ILO Convention No. 141 concerning organisation of rural workers which requires the ratifying countries, *inter-alia* to facilitate the establishment and growth, on a voluntary basis, of strong and independent

organisations of rural workers. While Government would continue to do whatever they possibly can to promote the growth of rural workers organisations, significant results can be achieved in a reasonably short time only when voluntary organisations and trade unions take more active interest in this field.

Statement

Name of the State/ Union Territory	No. of Agri- cultural Labourers
	(in '000)
1. Andhra Pradesh	6,829
2. Assam	406
3. Bihar	6,806
4. Gujarat	1,888
5. Haryana	430
6. Himachal Pradesh	53
7. Jammu & Kashmir	42
8. Karnataka	2,718
9. Kerala	1,908
10. Madhya Pradesh	4,062
11. Maharashtra	5,394
12. Manipur	13
13. Meghalaya	44
14. Nagaland	4
15. Orissa	1,938
16. Punjab	787
17. Rajasthan	749
18. Tamil Nadu	1,490

19. Tripura	86
20. Uttar Pradesh	5,454
21. West Bengal	3,272
22. Andaman & Nicobar Islands	2
23. Arunachal Pradesh	5
24. Chandigarh	1
25. Dadra & Nagar Haveli	6
26. Delhi	15
27. Goa, Daman & Diu	41
28. Lakshdweep	1
29. Pondicherry	46

Pending applications for telephone connections

774. SHRI F. M. KHAN:
SHRI SYED AHMAD HASH-
MI:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) what is the number of applications pending for new telephone connections under the special category, own your telephone scheme and the general category in New Delhi for the last three years; and

(b) by when these are likely to be disposed of?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEV SAI) : (a) Details of pending applications for new connections are as follows:

	As on 1-4-75	As on 25-3-76	As on 1-4-77
Oyt	25935	6933	5042
Special	16013	9338	7251
General	61614	31259	29409
TOTAL	103562	47530	41702